

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DNB IMPEX PRIVATE LIMITED

1.	Name of the corporate debtor	DNB IMPEX PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	7th July 2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate identity number / limited liability identification number of corporate debtors	CIN: U17290GJ2005PTC046386
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No.18/A/B/C, Block No. 205 & 219, Saheli Industrial Estate, Vill: Karanj, Tal:Mandvi Surat, Gujarat, India, 394311
6.	Date of Closure of Insolvency Resolution Process	24/01/2024
7.	Liquidation Commencement Date of Corporate Debtor	25/01/2024
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Sunil Kumar Kedia IBBI/IPA-001/IP-P00028/2016-17/10064
9.	Address and email of the liquidator , as registered with the Board	210/B, 21 st Century Business Centre, Near Udhna Darwaja, Ring Road, Surat, Gujarat-395002 kedia_kedia@yahoo.com
10.	Address and email to be used for correspondence with the Liquidator	210/B, 21 st Century Business Centre, Near Udhna Darwaja, Ring Road, Surat, Gujarat-395002 liquidatorkedia@gmail.com
11.	Last date for Submission of Claims	29/02/2024

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the **DNB Impex Pvt Ltd** on **25/01/2024**.

The stakeholders of **DNB Impex Pvt Ltd** are hereby called upon to submit a proof of their claims, on or before **29/02/2024**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38

Name: Sunil Kumar Kedia
IBBI/IPA-001/IP-P00028/2016-17/10064
Liquidator of DNB Impex Pvt Ltd

Date: 30th January 2024
Place: Surat